

COURT NO. 31  
HON'BLE MR. JUSTICE AMIT MAHAJAN

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**AT 2:30PM**

**1. CRL.M.C. 4616/2019, CRL.M.A. 35755/2019 & CRL.M.A. 13499/2022**

**SHRI PRAVEEN KUMAR JAIN** .....Petitioner

versus

**SHRI RAGHUNANDAN & ANR** .....Respondent

**Advocates who appeared in this case:**

For the Petitioner : Mr. Praveen Suri, Advocate

For the Respondents : Ms. Kiran Bairwa, APP for the State with Sandeep Yadav, PS Palam Village.

**2. CRL.M.C. 2078/2019, CRL.M.A. 33470/2019 & CRL.M.A. 13801/2024**

**AMIT GUPTA & ORS** .....Petitioners

versus

**STATE & ANR** .....Respondents

**Advocates who appeared in this case:**

For the Petitioners : Ms. Geeta Luthra, Sr. Adv. along with Mr. Manas Agrawal & Mr. Rishabh Dahiya, Advs.

For the Respondent :Mr. Naresh Kumar Chahar, APP for the State.  
SI Amit, EOW.

**3. CRL.M.C. 9375/2024 &CRL.M.A.Nos. 35967-98/2024**

**XXXXX** ..... Petitioner

versus

**THE STATE GOVT OF NCT OF DELHI AND ORS**  
..... Respondents

**Advocates who appeared in this case:**

For the Petitioner : Mr. Pavitraveer Singh, Mr. Sudheer Goswami, Ms. Shino Gupta & Mr. Neel Kumar Sharma, Advs.

For the Respondents : Mr. Utkarsh, APP for the State  
W/SI Sangam Yadav, PS Mayur Vihar

**4. CRL.M.C. 4502/2024**

**XYZ** ..... Petitioner

versus

**STATE OF NCT OF DELHI & ANR.** ..... Respondents

**Advocates who appeared in this case:**

For the Petitioner : Ms. Filza Moonis, Adv.

For the Respondents : Mr. Naresh Kumar Chahar, APP for the State  
SI Krishan Kumar, PS-Bawana  
SI Sheetal, PS- Bawana  
Mr. Nitesh Rana (Amicus Curiae) , Mr. Deepak Nagar, Mr. Nikhil Kohli & Mr. Suyash Pandey, Adv.  
Ms. Shreya Lamba, Adv. for R2

**5. + CRL.M.C. 4739/2019 & CRL.M.A. 41412/2019**

**NARENDRA GOEL** .....Petitioner

versus

**C B I & ANR** .....Respondents

**6. + CRL.M.C. 5777/2019**

**SUBHASH CHAND GUPTA @ SUBHASH GUPTA** .....Petitioner

versus

**C.B.I. & ANR.** .....Respondents

**Advocates who appeared in this case:**

For the Petitioners : Mr. Mukesh Vatsa, Adv. (through VC)  
Mr. Sanjay Relan & Mr. Sushant Dahiya, Adv.

For the Respondents : Mr. Rajesh Kumar, SPP with Mr. Changez Khan & Ms. Mishika Pandita, Adv. for CBI  
Mr. Ajay Shanker, Adv. for PNB (through VC)

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**COURT NO. 21**  
**HON'BLE MR.JUSTICE VIKAS MAHAJAN**

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME
<b>FOR PRONOUNCEMENT OF JUDGMENT AT 2:30 P.M.</b>			
1.	I.A. 6186/2024 In CS(OS)- 198/2020	M/S ZICO ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED & ORS. V/s SIDDHARTH JAIN & ORS.	UMESH KUMAR SINGHAL, BHUPINDER KUMAR, PRASHANT SINGH, SHIVANKUR SHUKLA, KHAITAN & CO., RAHUL SHARMA, NISHANT KUMAR, ANIL DAGAR, SHIVANKUR SHUKLA, NISHANT KUMAR

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**CONCLUDED**  
**BY ORDER**  
**REGISTRAR ORIGINAL**